

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/718(KB)2019
IA(I.B.C)/929(KB)2021, IA(I.B.C)/1553(KB)2023,
IA(I.B.C)/599(KB)2021, IA(I.B.C)/200(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	SREI INFRASTRUCTURE FINANCE LIMITED VS GIRIDHAN PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sudarshan Kumar Agarwal, Adv.] For the Applicant in
IA(I.B.C)/1553(KB)2023

Mr. Rishav Banerjee, Adv.] For Hemant Kanoria and Sunil Kanoria in
Mr. Rajarshi Banerjee, Adv.] IA(I.B.C)/599(KB)2021 & IA(I.B.C)/929(KB)2021

Mr. Santosh Kumar Ray, Adv.] For the Liquidator
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Ranjeet Prasad, Adv.] For the Respondents in IA(I.B.C)/599(KB)2021 &
Ms. Rinku Patel, Adv.] IA(I.B.C)/929(KB)2021

Mr. Shaunak Mitra, Adv.] For Respondent No.2

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/929(KB)2021 & IA(I.B.C)/599(KB)2021**
 - a. Ld. Counsel Mr. Rishav Banerjee who has been handed over the copy of the petition Nos. IA(I.B.C)/929(KB)2021 and IA(I.B.C)/599(KB)2021 submits that he would reply in the matter within a period of three weeks.
 - b. Therefore, list this matter for arguments on **17.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**